

before the beginning certainly of the next year.

As far as Zimbabwe is concerned, a delegation from different Ministries also visited that country for the purchase of some goods and was in Harare recently. In Tanzania also, we made several proposals to strengthen their economy, so that they might develop self-reliance and face the onslaught which has been going on for a long time. The onslaught and aggression of South Africa have not been merely political, have not been merely military, or merely economic, but taking advantage of the dependence of these countries on South Africa, the dependence created through the colonial times, South Africa has been using and abusing this position in that area. Therefore, we have decided to strengthen these countries in the matter of self-reliance to meet the onslaught of the racist regime. Of course, we will do our bit, but it is necessary that the international community joins hands with us, and we expect they will do that.

SHRI S. JAIPAL REDDY : What about dealings with the multi-nationals ?

PROF N.G. RANGA : May I suggest that you being the Chairman of the Commonwealth Parliamentary Conference and also our Speaker kindly give some shape to our unanimous support to the cause and speak on our behalf.

MR. SPEAKER : I will put your dreams into shape.

PROF. MADHU DANDAVATE : Your dream is ready in writing.

MR. SPEAKER : Yes, that is what I meant. There is no difference between saying and doing. I have bridged the gap.

8.30 hrs.

RESOLUTION RE : SOUTH AFRICA

[English]

MR. SPEAKER : Hon. Members : This House has always shown a rare unanimity

in opposing the racist policies of the white minority regime in South Africa. Today's debate is a reiteration of our clear and unflinching stand on this issue. In accordance with the wishes of the Members, I place before the House the following Resolution which I am sure the House will pass unanimously.

"That the House unanimously—

1. condemns the inhuman policy of apartheid of the racist regime of South Africa;
2. expresses the solidarity of the Indian people with the brave freedom fighters of South Africa and supports their just struggle for human rights;
3. denounces the obstinate refusal of the South African authorities to enter into meaningful negotiations with the African National Congress and other political organisations to dismantle apartheid;
4. condemns the action of governments which provide moral encouragement and material assistance to the racist government of South Africa;
5. welcomes the efforts made by the Prime Minister, Shri Rajiv Gandhi, to mobilise world opinion in support of the heroic battle of the South African people for freedom and human dignity and the courageous stand taken by India and five other countries at the seven-nation Commonwealth Summit to impose mandatory economic sanctions against South Africa;
6. regrets that Britain has not adopted the full range of measures agreed upon at Nassau;
7. appeals to all the freedom loving forces of the world to remain united in the historic movement against apartheid;
8. calls upon all governments to impose comprehensive, effective and mandatory sanctions against South Africa;

[Mr. Speaker]

9. calls for the unconditional release of Nelson Mandela and other freedom fighters of South Africa and for the removal of the ban on the activities of the African National Congress and other political organisations;
10. appeals to parliamentarians of the world to use all moral and constitutional means at their disposal to persuade governments and other authorities all over the world to take effective action against the South African authorities; and finally;
11. calls upon the forthcoming meeting of the Heads of Government and States of the Non-Aligned Movement to redouble efforts to secure the liberation of the peoples of South Africa and Namibia from the unmitigated crimes and tyranny of the racist Pretoria regime."

The Resolution was adopted.

18.33 hrs.

BUSINESS ADVISORY COMMITTEE

Twenty-sixth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIKSHIT):
I beg to present the Twenty-sixth Report of
the Business Advisory Committee.

MR. SPEAKER: The House now
stands adjourned.

18.34 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Friday, August 8,
1986/Sravana 17, 1908 (Saka)*